

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:287
ANSWERED ON:23.02.2011
FRAUD IN INSTALLATION OF TOWERS
Pandey Shri Ravindra Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has received complaints of fraud by the fake mobile companies/agents in the name of installation of mobile towers on monthly rent;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (c) Yes, Madam. Complaints of fraud for installation of Mobile Towers have been received in DOT. None of them was concerned with any licensee telecom company or Infrastructure Provider Category – I (IP-I) company. As the complaints were related to fraud and cheating, the complainants have been informed to approach the Police authorities for appropriate action as per law.